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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH.

O.A. No. 868/97

New Delhi: this the 27th November, 1997.

HON'BLE M.R.S. R. ADIGE, VICE CHAIRMAN (A)

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Smt. Neeraj Saxena,  
W/o Shri D.B. Saxena,  
R/o J-611, Sector 23, Raj Nagar,  
Ghaziabad ..... applicant.

(By Advocate: Shri D. R. Gupta)

VERSUS

1. Union of India through  
Secretary,  
Ministry of Health and Family Welfare,  
Nimman Bhawan,  
New Delhi.

2. The Director,  
Food Research & Standardisation Laboratory,  
Nav Yug Market,  
Ghaziabad. .... Respondents.

(By Advocate: Shri K. C. D. Gangwani )

ORDER(ORAL )

HON'BLE M.R.S. R. ADIGE, VICE CHAIRMAN (A).

Applicant prays for consideration for  
promotion to the post of Sr. Lab. Assistant  
from the date the post fell vacant.

2. Despite several opportunities, no  
reply was filed by the respondents.

3. On 20.11.97 we issued a direction that  
if no reply was filed by the respondents by the next  
date, the case would be disposed of on the basis  
of available pleadings on record. Shri Gangwani

(3)

appeared before us and invited our attention to letter dated 18.11.97, a copy of which is taken on record, directing the concerned authorities to call for a DPC meeting at the earliest with the available record; and if the same are not available a certificate to the effect that eligible candidates do not have adverse remarks against them for the last 3 years, and a decision may be taken accordingly.

4. With the consent of both parties, we dispose of this OA with a direction to the respondents to convene a DPC meeting within 2 months from the date of receipt of a copy of this order, and consider the claim of the applicant for promotion to the post of Sr.L.A. from the due date in accordance with rules, with consequential benefits.

5. The OA stands disposed of accordingly.  
No costs.

Lakshmi  
( MRS.LAKSHMI SWAMINATHAN )  
MEMBER (J)

Adige  
( S.R.ADIGE )  
VICE CHAIRMAN (A).

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